

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.5036
TO BE ANSWERED ON 25.03.2021**

STATUS OF SAUBHAGYA IN PRAYAGRAJ

†5036. SHRIMATI KESHARI DEVI PATEL:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the works undertaken in Prayagraj district under the Pradhan Mantri Sahaj Bijli Har Ghar Yojana-SAUBHAGYA, location-wise;**
- (b) the number of Gram Sabhas/Majaras selected in Prayagraj district under SAUBHAGYA along with the number of places where work has been completed and those where work is yet to be completed;**
- (c) the funds sanctioned and spent under SAUBHAGYA during the last three years along with the agencies which have been assigned these works in Prayagraj district, work and village-wise;**
- (d) whether the Gram Sabhas/Majaras left out under SAUBHAGYA are likely to be selected; and**
- (e) if so, the time by which it is likely to be done?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b): Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana - SAUBHAGYA in October, 2017 for electrification of rural and urban poor households in the country to achieve universal household electrification of all households in the country including Prayagraj district of Uttar Pradesh. As reported by the State of Uttar Pradesh on Saubhagya portal, all the willing un-electrified households in the State had been electrified as on 31st March, 2019. A total of 91.8 lakh Households have been electrified since the launch of Saubhagya, up to 28.02.2021. Further, the State has reported that electricity connections were given in 7,996 Majaras of Prayagraj district.

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(c) to (e): There is no upfront allocation of funds for any State/District under Saubhagya scheme. Funds are released for sanctioned projects in installments based on the reported utilization of the amount released in the previous installments and fulfillment of stipulated conditionalities. Under this scheme, Government of India, based on the un-electrified household data submitted by the States, had sanctioned an amount of Rs.6,188.24 Crore for the State of Uttar Pradesh. Out of the total sanctioned project cost, Government of Uttar Pradesh has earmarked Rs. 2,233.72 Crore to Purvanchal Vidyut Vitaran Nigam Limited (PuVVNL) for implementing the works under Saubhagya scheme in its area of operation including Prayagraj district. Since launch of the Saubhagya scheme (cumulatively up to 31.03.2020), Rs.665.36 Crore has been disbursed as grant to PuVVNL and 100% utilization of the amount released has been reported by PuVVNL. The funds sanctioned, released and spent during the last three years in respect of PuVVNL are as under:-

Rs. in Crore

| Sanctioned Amount to PuVVNL | Grant Released till 31.03.2020 | | | | Expenditure by PuVVNL |
|------------------------------------|---------------------------------------|----------------|----------------|---------------|------------------------------|
| | 2017-18 | 2018-19 | 2019-20 | Total | |
| 2233.72 | 254.39 | 410.97 | 0 | 665.36 | 665.36 |

Saubhagya scheme is in the sunset year and available till financial year 2021-22.
